

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No.
~~XXA.XXNoXX~~

510 OF 1993.

DATE OF DECISION 05/10/1993.

Shri Jayant Kumar Udayram Pandya Petitioner

Shri B.B.Gogia Advocate for the Petitioner(s)

Versus

Union of India and ors. Respondent

Shri Akil Kureshi Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. R.C.Bhatt : Member (J)

The Hon'ble Mr. M.R.Kolhatkar : Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ? ✓
2. To be referred to the Reporter or not ? ✗
3. Whether their Lordships wish to see the fair copy of the Judgement ? ✗
4. Whether it needs to be circulated to other Benches of the Tribunal ? ✗

Shri Jayant Kumar Udayram Pandya,
Manoramy,
3, Parsananagar,
Rajkot - 360 001.

...Applicant.

(Advocate : Shri B.B.Gogia)

Versus

1. Union of India,
Through its Secretary,
Ministry of Communications,
Government of India,
Sanchar Bhavan,
20, Ashoka Road,
New Delhi.
2. The Chief General Manager,
Satellite Communications Project,
E-2 ARA Centre, 1st Floor,
Jhandewalan Extn.
New Delhi - 110 001.
3. The Chief General Manager,
Gujarat Circle,
Opp.Khanpur Post Office,
Khanpur, Ahmedabad - 380 001.

...Respondents.

(Advocate : Shri Akil Kureshi)

ORAL JUDGMENT

O.A.NO. 510 OF 1993.

Date: 05/10/1993.

Per : Hon'ble Mr.R.C.Bhatt : Member (J)

Shri Akil Kureshi learned advocate for the respondents submitted that the applicant is relieved with effect from 30.09.1993 and is struck off from the strength of Satellite Project Circle, as per the letter dated 28/09/1993, of the Department of Telecommunications, addressed by Divisional Engineer Telecom, Thane (E), on the subject of relieving order of the applicant and he has produced before us, which is taken on record. Mr.B.B.Gogia learned advocate for the applicant,

has perused the same and submitted that in view of the letter produced by the respondents, the applicant does not press this O.A. any further. Hence we pass the following order :

ORDER

"The application is disposed of as not pressed. No order as to costs."

M.R. Kolhatkar

(M.R. Kolhatkar)
Member (A)

R.C. Bhatt

(R.C. Bhatt)
Member (J)

AIT